

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-20334-JK (LD) of 2024

DATED:- 16 - 12 - 2024

Sanction is hereby accorded to the appointment of Officers of Estates Department, as mentioned in Annexure to this Government Order, as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

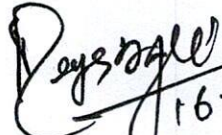
Secretary to Government

Dated:- 16.12.2024

No:- LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Estates Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Director, Estates Department. This is with reference to his O.M. No. Est-Lit/27/2024-04-Est dated 16-12-2024.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.


16.12.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 20334-JK(LD) of 2024 dated 16.12.2024

S No.	Case No./Title	Name of the Officer In-charge
1	WP(C)No.2656/2024 titled Imtiyaz Ahmad Nahar Vs UT of J&K and Ors	Shri Sartaj Ahmad, Deputy Director Estates Kashmir. Cell No. 9419044333. Email ID: ddestkmr@gmail.com
2	FAO No. 35/2024 titled UT of J&K and Os Vs Mehmooda Shaheen	Shri Sartaj Ahmad, Deputy Director Estates Kashmir. Cell No. 9419044333. Email ID: ddestkmr@gmail.com
3	WP(C)No.780/2024 titled Umatul Hafiz Malik Vs UT of J&K and Ors	Shri Ajay Bharti Deputy Director Estates Jammu. Cell No. 9419101605 Email-ID: ddestjmu@gmail.com
4	WP(C)No.2644/2024 titled Sheikh Ishtiyah Ahmad Vs UT of J&K and Ors	Shri Ajay Bharti Deputy Director Estates Jammu. Cell No. 9419101605 Email-ID: ddestjmu@gmail.com
5	WP(C)No.637/2024 titled Mohd. Saleem Naik Vs UT of J&K and Ors	Shri Ajay Bharti Deputy Director Estates Jammu. Cell No. 9419101605 Email-ID: ddestjmu@gmail.com

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